

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 156/MP/2012**

**Sub:** Misc. Application for the Termination of Bulk Power Transmission Agreement-Long Term Access Agreement dated 24th December, 2010 and Tri-Partite Transmission Service Agreement dated 15th December, 2011

Date of Hearing : 28.8.2012

Coram : Dr. Pramod Deo. Chairperson  
Shri S. Jayaraman, Member  
Shri V.S.Verma, Member  
Shri M.Deena Dayalan, Member

Petitioner : Spectrum Power Generation Limited

Respondent : Power Grid Corporation of India Limited & Others

Parties present : Shri H.M. Jain, Advocate for SPGL  
Shri Sanjeev Bhardwaj, Advocate for SPGL  
Shri U.K. Tyagi, PGCIL

**Record of Proceedings**

Due to paucity of time, the hearing of the above mentioned petition could not be taken up. Accordingly, the matter is adjourned.

2. The Petition shall be listed for hearing on 11.9.2012.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Joint Chief Legal**